

Annexure-6 Name of the Corporate Debtor: Universal Commodity Exchange Limited; Date of Commencement of Liquidation: 10-06-2026 (intimation received by the Liquidator on 18-06-2026); List of Creditors as on: 24-06-2026 (Amount in ₹)														
Sl No	Name of creditor	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Cogencis Information Services Limited	7/30/2018	8,271,989.00	7,040,482.00	Unsecured	NIL	NA	NIL	59.75%	NIL	NIL	1,231,507.00	NIL	As per proviso to amended Regulation 30(2) of IBBI (Liquidation Process) Regulations, 2016
2	IDBI Capital Markets & Securities Limited	7/10/2018	4,742,900.00	4,742,900.00	Unsecured	NIL	NA	NIL	40.25%	NIL	NIL	NIL	NIL	As per proviso to amended Regulation 30(2) of IBBI (Liquidation Process) Regulations, 2016
Total			13,014,889.00	11,783,382.00					100.00%			1,231,507.00		
## Note - SCC has been constituted in terms of amendment in the Liquidation Regulations vide Notification dated 26th May, 2026.														

